

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH
Court 59 Adhoc Civil Judge
CIVIL CAUSE LIST DATED 23-09-2020

AFFIDAVIT OF SERVICE

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	104336/2008	VIJAYA BANK Vs AMBRISH S KAPADIA	Santosh Shetty SHAEZ MUKRI AND G J PARYNI
2	SUIT	105509/2012	DESIYA ONLINETAVEL DISTRIBUTION PVT LTD Vs AMIT MAHESHWARI	S.P. TRIPATHI

SUMMONS FOR JUDGEMENT HEARING

3	SUIT	104505/2009	M s Sanjeev Builders Vs Shri Shailesh Sevantilal Shah	S G WALAM R D SURYAWANSHI
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